## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## ORDER

Dated Guwahati the .....October, 2023

No.HC.V-55/2023/ \*\*...../Estt.## The following incumbents of this Registry are promoted and appointed, temporarily and until further orders, as **Record Assistant** in the Principal Seat of the Gauhati High Court, in the pay band of (PB-2) Rs. 14000-60500/-+Grade Pay Rs. 5600/- plus other allowances as admissible under the Rules with effect from the date of their joining.

| SI.<br>No. | Name of the Incumbent | Appointed Against  Vice Sri Ratul Talukdar Expired. |  |  |  |
|------------|-----------------------|---|--|--|--|
| 1          | Sri Biren Medhi       |   |  |  |  |
| 2          | Sri Dipak Sarma       | Vice Sri Achyut Sarma Retired on attaining the      |  |  |  |
|            |                       | age of superannuation.                              |  |  |  |

By Order,

Sd/- Smti Aparna Ajitsaria REGISTRAR GENERAL

Memo No. No. HC.V-55/2023/2.73.A /Estt.

Dated 19-...10.2023

## Copy to:

| 1. | The Principal | Accountant | General | (A&E), | Assam, | Beltola, | Guwahati-29. |
|----|---------------|------------|---------|--------|--------|----------|--------------|
|----|---------------|------------|---------|--------|--------|----------|--------------|

- 2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The Joint Registrar (

), Gauhati High Court, Guwahati.

- 5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
- 6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
- 7. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- 8. The Deputy Registrar (

), Gauhati High Court, Guwahati.

- 9. The Assistant Registrar, (
- ), Gauhati High Court, Guwahati.
- 10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
- 12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
- 14. The Project Manager, Gauhati High Court, Guwahati with a request to upload it in the official website on priority basis under the designated head.

- 16. The A.O.(J),....., Gauhati High Court, Guwahati. He is requested to ensure that it reflects in the service book(s).
- 17. The A.O.(J),...., Gauhati High Court, Guwahati.
- 18. The Court Officer No. I/II, Gauhati High Court, Guwahati.
- 19. The Chief Security Officer, Gauhati High Court, Guwahati.
- 20. The CA to Registrar General, Gauhati High Court, Guwahati.
- 21. The CA to Registrar (Establishment), Gauhati High Court, Guwahati.
- 22. Person concerned.
- 23. The Order file/personal File.

REGISTRAR GENERAL
Rayier J. Sara-